

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) The coal reserves in India as per assessment made by the Geological Survey of India upto June, 1985 is 1,55,901.78 million tonnes, for coal seams of 0.5 metre and above in thickness down to a depth of 1200 metres. The distribution of coal reserves in different states is as under :

	(million tonnes)
(a) West Bengal	28,393.99
(b) Bihar	57,767.40
(c) Madhya Pradesh	25,396.17
(d) Orissa	31,318.45
(e) Maharashtra	3,183.35
(f) Andhra Pradesh	9,000.40
(g) Assam	280.03
(h) Arunachal Pradesh	91.00
(i) Meghalaya	458.94
(j) Nagaland	12.05

(b) and (c). The target of coal production to be achieved in the terminal year of the Seventh Plan has been fixed at 226 million tonnes. Company-wise break-up of this target is as below :—

	(in million tonnes)
(i) Coal India Limited	196.30
(ii) Singareni Collieries Company Ltd.	24.00
(iii) Others	5.70
Total	226.00

#### STD Facility in cities and towns of Maharashtra

4647. SHRI GURDAS KAMAT : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of cities and towns

provided with STD connections in Maharashtra during the last three years ;

(b) whether Government propose to give STD connections during 1986-87 in different towns of the state ; and

(c) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) 6 cities/towns have been provided with STD facility in Maharashtra during the last 3 year.

(b) Yes, Sir.

(c) STD facility is likely to be provided to the following towns of the state during 1986-87 :

1. Chanderpur
2. Dhulia
3. Panvel
4. Shirampur (Belapur Road)

#### Thermal power station at Sagardighi

4648. SHRI ZAINAL ABEDIN : Will the Minister of ENERGY be pleased to refer to the reply given to Unstarred Question No. 2338 on 3 December, 1985 regarding thermal power station at Sagardighi and state :

(a) whether the modified proposal for setting up a Thermal Power Station at Sagardighi in the District of Murshidabad West Bengal has been submitted by the West Bengal State Electricity Board to the Central Electricity Authority ;

(b) if so, whether Central Electricity Authority/Union Government have decided to sanction the proposal ;

(c) if so, the progress in this direction and the tentative time limit by which the scheme is likely to get clearance ; and

(d) if not, the reasons therefor ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) to (d). The modified scheme for setting up a Thermal Power Station, envisaging installation of 5 units of 210 MW and 2 units of 500 MW, at an